

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 256 of 2012

Dated : 28th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Nava Bharat Ventures Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr. Respondent(s)

**Counsel for the Appellant(s) : Mr. Ashok K. Parija, Sr. Adv.
Mr. R.M. Patnaik
Mr. P.P. Mohanty**

**Counsel for the Respondent(s) : Mr. Rutwik Panda for R.1
Mr. Raj Kumar Mehta
Ms. Ishita C. Dasgupta for R-2**

ORDER

As agreed by the learned counsel for the parties, post the matter for further hearing before the **Kolkata Circuit Bench on 01.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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